

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.44(11)-HC/2023/1138

Dated, Agartala, the 9th January, 2023

NOTIFICATION

Hon'ble the Chief Justice (Acting), High Court of Tripura has been pleased to entrust Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura as Judge-in-Charge with the affairs relating to **Information and Communication Technology including e-Courts project** of the High Court of Tripura.

This is issued with immediate effect in supersession of the earlier Notification No.F.44(11)-HC/2022/15897 dated 01.07.2022 issued by the High Court.

**By order,
Sd/-
(V. PANDEY)
REGISTRAR GENERAL**

No.F.44(11)-HC/2023/1139-201

Dated, Agartala, the 9th January, 2023

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
3. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
4. The Member-Secretary, Tripura State Legal Services Authority, West Tripura, Agartala;
5. The Director, Tripura Judicial Academy, West Tripura, Agartala;
6. The Registrar (Vigilance), High Court of Tripura, Agartala;
7. The L.R. & Secretary, Law Department, Government of Tripura, Agartala;
8. **The District & Sessions Judge**, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar;
9. **The Judge, Family Court**, Khowai, Khowai District/ Agartala, West Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District/ Udaipur, Gomati District;
10. The Registrar (Judicial), High Court of Tripura, Agartala;
11. The Secretary, High Court Legal Services Committee, Agartala;
12. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
13. The Joint Registrar, High Court of Tripura, Agartala;
14. All the Deputy Registrars, High Court of Tripura, Agartala;

15. The Chief Librarian, High Court of Tripura, Agartala;
16. All the Assistant Registrars, High Court of Tripura, Agartala;
17. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the said Notification in the official website of the High Court of Tripura, Agartala;
18. All the Superintendents, High Court of Tripura, Agartala;
19. Order File.

REGISTRAR GENERAL